

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. 313
ANSWERED ON MONDAY THE 15TH JULY, 2019
ASHADHA 24, 1941 (SAKA)**

CSR SPENDING

QUESTION

***313. SHRI H. VASANTHAKUMAR:**

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

(a) the total Corporate Social Responsibility (CSR) spending by the top 500 companies in the country in tourism, education, healthcare, rural development areas, etc. during the last three years and the current year along with the States/UTs where such spending was made;

(b) whether the Government has advised the companies to make ground water development and pollution free water bodies as core areas of CSR investment in the coming years and if so, details thereof;

(c) whether the companies are allowed/proposed to be allowed to carry forward the unspent CSR fund to next years; and

(d) if so, the details thereof?

ANSWER

**THE MINISTER OF FINANCE
AND CORPORATE AFFAIRS**

वित्त एवं कारपोरेट कार्य मंत्री

(Smt. NIRMALA SITHARAMAN)

(श्रीमती निर्मला सीतारामन)

(a) to (c): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN ANSWER TO PART (a) TO (d) OF LOK SABHA
STARRED QUESTION NO.313* (13TH POSITION) FOR 15TH JULY, 2019
REGARDING CSR SPENDING.**

(a): All data reported by companies on Corporate Social Responsibility (CSR) is available on National CSR Data Portal at www.csr.gov.in. Details of CSR expenditure by the top 500 companies are at annexure-I and II.

(b): As per Section 135 of the Companies Act, 2013 (Act), it is prerogative of the Board of a company to undertake any of the CSR activities enlisted in Schedule VII of the Act. The Government does not give any directions to Corporates to spend in any particular area or activity.

(c) & (d) : As per Section 135 of the Act, every company during each financial year is required to spend at least two percent of its average net profits made during the three immediately preceding financial years.

Annexure-I**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 313**

Development sector-wise CSR spending by the Top 500 companies (in Rs. Cr.)			
Development sector	FY 2014-15	FY 2015-16	FY 2016-17
Clean Ganga Fund	0.11	22.48	20.91
Education, Differently Abled, Livelihood	1,521.30	2,776.72	2,919.82
Encouraging Sports	44.01	105.16	75.51
Environment, Animal Welfare, Conservation Of Resources	303.56	547.05	887.64
Gender Equality , Women Empowerment , Old Age Homes , Reducing Inequalities	90.64	161.46	263.31
Health, Eradicating Hunger, Poverty And Malnutrition, Safe Drinking Water , Sanitation	1,611.03	3,157.66	1,923.85
Heritage Art And Culture	59.05	62.87	239.76
Other Sectors (Technology Incubator And Benefits To Armed Forces And Admin Overheads)	3.07	11.32	37.73
Prime Ministers National Relief Fund	99.3	51.54	8.69
Rural Development	620.56	811.3	784.52
Slum Area Development	3.14	2.54	39.59
Swachh Bharat Kosh	68.6	286.63	107.61
Any Other Fund	251.25	268.58	240.62
NEC/ Not Mentioned	733.68	585.75	310.86
Grand Total	5,409.30	8,851.05	7,860.42

(On the basis of the filings made by the Companies upto 20.10.2018).

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 313**

State/UT wise CSR spending by the Top 500 companies (in Rs. Cr.)			
State/UTs	FY 2014-15	FY 2015-16	FY2016-17
Andaman and Nicobar Islands	#N/A	#N/A	0.2
Andhra Pradesh	291.28	1,105.87	589.92
Arunachal Pradesh	7.82	0.56	22.09
Assam	102.6	121.72	246.89
Bihar	28.74	94.73	59.95
Chandigarh	0.95	0.00	16.55
Chhattisgarh	141.13	192.07	54.65
Dadra And Nagar Haveli	0.63	0.54	0.6
Daman And Diu	20.01	0.34	0.34
Delhi	135.95	277.64	199.51
Goa	2.5	2.5	2.62
Gujarat	88.19	198.39	454.03
Haryana	73.03	189.09	188.38
Himachal Pradesh	2.45	8.68	4.39
Jammu And Kashmir	14.48	62.38	5.29
Jharkhand	65.26	75.04	42.1
Karnataka	136.64	430.56	444.6
Kerala	17.39	37.11	39.75
Madhya Pradesh	99.46	102.59	103.26
Maharashtra	878.15	909.93	1,013.20
Manipur	0.09	0.4	0.41
Meghalaya	1.41	0.07	3.1
Mizoram	0.2	0.06	#N/A
Nagaland	0.08	0.05	#N/A
NEC/ Not Mentioned	#N/A	0	0.18
Odisha	182.32	451.73	201.1
PAN India*	2,540.00	3,491.63	3,447.83
Pondicherry	0.8	0.67	2.52
Punjab	26.2	37.8	25.26
Rajasthan	192.72	286.31	163.65
Sikkim	0.89	0.63	3.77
Tamil Nadu	112.87	200.68	169.55
Telangana	40.74	84.76	66.65
Tripura	0.26	0.1	0.42
Uttar Pradesh	92.06	245.51	171.39
Uttarakhand	19.58	37.75	44.56
West Bengal	92.42	203.16	71.72
Grand Total	5,409.30	8,851.05	7,860.42

***Companies either did not specify the names of the states or indicated more than one state where projects were undertaken. #N/A- information not available**
On the basis of the filings made by the Companies upto 20.10.2018.
